

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 24 of 2019

IN THE MATTER OF:

Nimish Chudgar

...Appellant

Versus

**Competition Commission of India
& Ors.**

...Respondents

Present:

Appellant : Ms. Radhika Seth Advocate

Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish Paliwal, Mr. Vikas Kumar Advocates for R- 1 & Ms. Neha Tandon Advocate for R-11.

WITH

Competition Appeal (AT) No. 25 of 2019

IN THE MATTER OF:

Intas Pharmaceuticals Ltd. & Ors.

...Appellants

Versus

**Competition Commission of India
& Ors.**

...Respondents

Present:

Appellant : Ms. Radhika Seth Advocate

Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish Paliwal, Mr. Vikas Kumar Advocates for R- 1 & Ms. Neha Tandon Advocate for R-11.

WITH

Competition Appeal (AT) No. 27 of 2019

IN THE MATTER OF:

Philippe Haydon

...Appellant

Versus

**Competition Commission of India
& Anr.**

...Respondents

Present:

Appellant : Ms. Kruttika Vijay ,Ms. Kaveri Jain Advocates

Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish Palilwal, Mr. Vikas Kumar Advocates for R- 1

WITH

Competition Appeal (AT) No. 28 of 2019

IN THE MATTER OF:

Sagaya Mary

...Appellant

Versus

**Competition Commission of India
& Anr.**

...Respondents

Present:

Appellant : Ms. Kruttika Vijay ,Ms. Kaveri Jain Advocates

Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish Paliwal, Mr. Vikas Kumar Advocates for R- 1

WITH

Competition Appeal (AT) No. 29 of 2019

IN THE MATTER OF:

The Himalaya Drug Company

...Appellant

Versus

**Competition Commission of India
& Anr.**

...Respondents

Present:

**Appellant : Ms. Kruttika Vijay ,Ms. Kaveri Jain Advocates
Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish
Paliwal, Mr. Vikas Kumar Advocates for R- 1**

WITH

Competition Appeal (AT) No. 31 of 2019

IN THE MATTER OF:

**Madhya Pradesh Chemists and
Druggists Association & Anr.**

...Appellants

Versus

**The Competition Commission of India
& Ors.**

...Respondents

Present:

**Appellant :
Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish
Paliwal, Mr. Vikas Kumar Advocates for R- 1**

WITH

Competition Appeal (AT) No. 32 of 2019

IN THE MATTER OF:

Indore Chemist Association & Ors.

...Appellants

Versus

**The Competition Commission of India
& Ors.**

...Respondents

Present:

Appellant :

Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish Paliwal, Mr. Vikas Kumar Advocates for R- 1

WITH

Competition Appeal (AT) No. 33 of 2019

IN THE MATTER OF:

R. K. Vachher

...Appellant

Versus

**Competition Commission of India
& Anr.**

...Respondents

Present:

Appellant : Ms. Kruttika Vijay ,Ms. Kaveri Jain Advocates

Respondents: Mr. Prashanto Chandra Sen Senior Advocate, Mr. Manish Paliwal, Mr. Vikas Kumar Advocates for R- 1

ORDER

17.02.2020 Post these appeals 'for hearing' before appropriate Bench on

7th April, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/sr/gc/